

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Criminal Appeal No(s). 645/2017

ANIL KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 04-11-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ashutosh Jha, AOR
Mr. Shailendra Kumar Mishra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Appearance: Mr. Shailendra Kumar Mishra, Ld. Counsel present on behalf of the Petitioner.

None present on behalf of the Respondent.

Records received.

Service is complete upon respondent Nos. 1 and 3, but no one has entered appearance on their behalf.

Ld. counsel for the petitioner has already filed Proof of publication in respect of Respondent No. 2 which is found to be defective. Despite grant of last opportunity defects has not been cured.

Matter be processed for listing before the Hon'ble Judge in Chambers for further orders.

SURINDER S. RATHI
Registrar